

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 190
TO BE ANSWERED ON 11.12.2018**

NATIONAL POLICY ON BEGGARY

190. SHRI M. CHANDRAKASI:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details regarding the National Policy on Beggary;
- (b) the progress made so far regarding drafting of a model legislation on beggary at the National level as entrusted with the National Law School of India University (NLSIU), Bangalore;
- (c) whether the Government would bring forward suitable schemes to deal with beggary and problems arising due to destitute persons at the level of rural/urban local bodies; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)**

(a) to (d) As per the 7th Schedule of the Constitution of India and under serial no. 9 of State List, the subject matter of "Relief of the disabled and unemployable" comes under the purview of State. The States are responsible for taking necessary preventive and rehabilitative steps. As per information available, as many as 20 States and 2 UTs have either enacted their own Anti Beggary Legislation or adopted the legislation enacted by other States.

In view of majority of States having own legislation and rehabilitation measures, the draft model legislation made by National Law School of India University (NLSUI) Bangalore was not considered necessary to be adopted and no National policy on beggary is being formulated.

During 2017-18, this Ministry has released an amount of Rs. One crore to National Backward Classes Finance & Development Corporation (NBCFDC) for skill development programmes for beggars on pilot basis. According to NBCFDC, an MOU has been signed with NGOs/VOs for mobilizing & handholding 400 members of the beggar's communities in five districts of Ghaziabad, Rampur, Moradabad, Madhepura and Kolkata for providing skill training programme through Government Training Institutes and Sector Skill Councils in Handicraft, Logistics Apparel & Furniture trades.
